

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

22.01.2021

M.A./350/417/2020

O.A./350/1218/2016

M.A./350/416/2020

(EXTN OF TIME) (DELAY)

ITEM NO:44

FOR APPLICANTS(S) Adv. :

M/O STATISTICS

-V/S-

JAYANTA GANGULY

Mr. B.P. Manna

FOR RESPONDENTS(S) Adv.:

Mr. A. Chakraborty



Notes of The Registry	Order of The Tribunal
	<p>Mr. B. P. Manna, Id. counsel for the applicant submits that he has filed this M.A seeking extension of time to comply with the order of the Tribunal, however, he admits that the M.A has become infructuous.</p> <p>Accordingly, M.As 416/2020 as well as 417/2020, for extension of time and condonation of delay, is disposed of as infructuous. No costs.</p> <p style="text-align: center;"></p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: center;">SS</p> <p style="text-align: right;"></p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p>